

Dead Body in Compartment of the Howrah-Madras Express

2893. Shri Bagri:
Shri Yashpal Singh:
Shri Ram Sewak Yadav:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 4193 on the 2nd September, 1966 and state:

(a) whether the investigation into the recovery of the dead body of a woman in a compartment of the Howrah-Madras Express on the 8th August, 1966 has since been completed; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):

(a) Yes.

(b) The Investigating Officer of the C.I.D. Hyderabad arrested one accused person. The gold jewellery worth Rs. 480 which removed from the deceased woman has been recovered in full. The police have chargesheeted the accused under sections 302 (Murder) and 404 I.P.C. and the case is under trial in court, therefore, is *sub-judice*.

S.Ms. and A.S.Ms. on Southern Railway

2894. Shri Bagri:
Shri Yashpal Singh:
Shri Ram Sewak Yadav:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Station Masters and Assistant Station Masters on the Southern Railway have sent representations regarding their seniority; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):

(a) Yes.

(b) The matter is under consideration of the Railway Board.

Ticket Collectors Grade II in Delhi Division of the N. Ely.

2895. Shri Bagri:
Shri Yashpal Singh:
Shri Ram Sewak Yadav:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there are many vacancies of Ticket Collectors Grade II in the Delhi Division of the Northern Railway;

(b) whether these vacancies are not being filled in for the last one year and thereby the senior-most Ticket Collectors in the Division are being denied their rights for promotion to these posts; and

(c) if so, the steps proposed to be taken in this regard?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) No.

(b) and (c). Do not arise.

Rush in Punjab Mail

2896. Shri Bagri:
Shri Yashpal Singh:
Shri Ram Sewak Yadav:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is a great rush on the Punjab Mail running between Delhi and Ferozpur; and

(b) if so, whether Government propose to run an additional Punjab Mail to relieve the rush on the Punjab Mail on this Section?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) and (b). An analysis of utilisation of 37 UP/38 Dn. Punjab Mails on Delhi-Ferozpur section as per April 1966 census has revealed some over-crowding and accordingly their loads have been augmented by two third class coaches to relieve this over-crowding. Running of an additional train is not operationally feasi-

ble at present for want of spare line capacity on this section, and also requisite terminal facilities at Delhi|New Delhi.

Theft of Cash from Bikaner Rly. Station

2897. **Shri Bagri:**
Shri Yashpal Singh:
Shri Ram Sewak Yadav:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 3503 on the 26th August, 1966 and state:

(a) whether the case of theft of Rs. 15,713.29 paise at Bikaner Railway Station on the 8th August, 1966 has since been investigated;

(b) if not, the reasons therefor; and

(c) the steps taken to expedite the enquiry in the matter?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) and (b). The departmental enquiry has since been completed and suitable action is being taken against the Railway staff found negligent. The police investigations are, however, still in progress.

(c) The State Government Railway Police authorities have been requested to expedite the completion of investigation.

Underbridge connecting Mathura Road with Green Field Colony in New Delhi

2898. **Shri Ram Sewak Yadav:**
Shri Bagri:
Shri Yashpal Singh:

Will the Minister of Railways be pleased to state:

(a) the progress so far made in constructing an under-bridge connecting the main Mathura Road with the Green Field Colony between Delhi and Faridabad;

(b) whether the actual work has been taken in hand; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): (a) The revised estimate for the work was finalised by the Railway in June, 1966 but the Urban Improvement Company have deposited the necessary amount payable by them for this work in September, 1966. The work has since been sanctioned and necessary tenders for its execution are now being finalised by the Railway.

(b) No.

(c) Does not arise in view of (a) above.

Contribution of Industrial Estates

2899. **Shri H. C. Linga Reddy:**
Shri P. E. Chakraverti:
Shri Vishwa Nath Pandey:

Will the Minister of Industry be pleased to state:

(a) the number of Industrial Estates started in the country up to the end of the Third Plan period and the amount invested over them;

(b) the extent to which they have contributed to the industrial growth and to solve the unemployment problem; and

(c) the programme of setting up Industrial Estates in the Fourth Plan period?

The Minister of Industry (Shri D. Sanjivayya): (a) 283 Industrial Estates had been completed by the end of IIIrd Plan of which 198 had started working and Rs. 38.27 crores have been spent by the Government on these Industrial Estates upto the end of the Plan period.

(b) Annual Industrial production of these estates is of the order of Rs. 67 crores and their employment as on 31st March, 1966 was 54,651 persons.

(c) About 700 Industrial Estates of varying sizes are proposed to be set up all over the country during the IVth Plan.